

ITEM NO.10                      Court 5 (Video Conferencing)                      SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1268/2020

NATIONAL COMPANY LAW TRIBUNAL AND APPELLATE  
TRIBUNAL BAR ASSOCIATION

Petitioner(s)

VERSUS

MINISTRY OF CORPORATE AFFAIRS & ANR.

Respondent(s)

(FOR ADMISSION and IA No.113512/2020-CLARIFICATION/DIRECTION.  
IA No. 116902/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/  
ANNEXURES)

Date : 09-12-2020 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE HEMANT GUPTA  
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)      Mr. A.S. Chandhiok, Sr.Adv.  
                                 Mr. Virender Ganda, Sr. Adv.  
                                 Mr. Satyajit A. Desai, Adv.  
                                 Mr. Vipul Ganda, Adv.  
                                 Mr. Satya Kam Sharma, Adv.  
                                 Ms. Anagha S. Desai, AOR  
                                 Ms. Aastha Trivedi, Adv.  
                                 Ms. Guresha Bhambra, Adv.  
                                 Mr. Ritesh Kumar, Adv.  
                                 Mr. Tejasvi Chaudhry, Adv.

For Respondent(s)      Mr. K.K.Venugopal,Ld. AGI  
                                 Ms. Chinmayee Chandra,Adv.  
                                 Mr. Arvind Kumar Sharma,AOR

UPON hearing the counsel the Court made the following  
O R D E R

Mr. B.S.V.Prakash Kumar, Member (Judicial) was  
appointed as the Acting President of National Company  
Law Tribunal, New Delhi on 05.01.2020 for a period of  
three months which was being extended periodically. This

Writ Petition is filed by the Bar Association seeking a direction for extension of the tenure of Mr.B.S.V.Prakash Kumar as acting President of NCLT till the regular President is appointed. The learned Attorney General submitted that the tenure of Mr. B.S.V.Prakash Kumar has been extended for a period of one month from 5.12.2020.

He further submits that a request has been made to Hon'ble Chief Justice of India for nomination of suitable candidate for appointment of President, NCLT.

In the facts and circumstances of the case, we extend the appointment of Mr.B.S.V.Prakash Kumar, Member (Judicial) as acting President of NCLT, New Delhi till regular appointment is made to the post of President, NCLT Delhi.

The petition and pending applications stand disposed of.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master